

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 109 (ND)/2012

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.12.2017**

NAME OF THE COMPANY: Rajesh Sharma Vs. M/s Flora Continental Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Counsel for the Petitioner		
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	For the Respondent:	None		
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ORDER

No time left.

Renotify this case on 27th February, 2018.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)